

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:848

ANSWERED ON:24.11.2009

CYBER CRIMES

Dubey Shri Nishikant ;Ponnam Shri Prabhakar

**Will the Minister of HOME AFFAIRS be pleased to state:**

(a) the details of cases of cyber crimes reported during each of the last three years and the current year, State-wise; and

(b) the steps taken by the Government including awareness and training programmes on cyber laws and cyber crimes to check such crimes?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAYMAKEN)

(a) to (b): As per information compiled by the National Crime Records Bureau (NCRB) on the basis of reports from the State Governments /Union Territory Administrations, the State/UT -wise details of cases registered under the I.T. Act and cyber-crime related IPC Sections during the last three years i.e. 2005, 2006 and 2007 is at Annexure. The latest information available with NCRB pertains to the year 2007.

"Police" and "Public Order" are State subjects under the Seventh Schedule to the Constitution of India and therefore, the State Governments are primarily responsible for prevention,detection, registration and investigation of crime and forprosecuting the criminals involved through the machinery of their law enforcement agencies as also for protecting the life and property of the citizens.

The Information Technology Act, 2000 alongwith the Information Technology (Amendment) Act, 2008 provide for legal framework to prevent cyber crimes including internet frauds and provisions to address computer crimes like phishing, spamming, online frauds, cyber Terrorism, identity theft and data protection.

The Government also conducts several awareness and training programmes on Cyber Laws and Cyber Crimes for Judicial Officers and Law enforcement Agencies. Indian Computer Emergency Response Team (CERT-IN) provides reactive and proactive support to the cyber incidents in the country. It also liaises with similar agencies worldwide and users of cyber space in the country including Government, public or private and issues alerts, advisories and vulnerability notes. These advisories are also published on the Web site of CERT-IN <http://www.cert-in.org.in>. CERT-IN also interacts with cyber users in the country to mitigate such incidents.